

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 3rd January, 2022

The viva-voce for grant of license for Advocate's Clerks in the Principal Seat of the Gauhati High Court, Guwahati will be held on **20.01.2022 (Thursday) at 2:00 P.M.** in the Conference Hall of Registrar General, (2nd Floor, New Block), Gauhati High Court, Guwahati.

The candidates, who have applied for the same, are requested to report to the undersigned on 20.01.2022 at 2:00 P.M. positively alongwith all the testimonials-in-original, in support of educational qualification, etc. for verification.

No individual call letter will be issued to any candidate.

No TA / DA will be paid to the candidates.

By Order

Sd/- R.A. Tapdar,
REGISTRAR (JUDICIAL)

Memo No. HC. III - 29/1993/01-07/G, Dated 3.01.2022

Copy to:

1. The General Secretary, Advocate's Clerk Association, Gauhati High Court, Guwahati.
- ✓ 2. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the aforesaid Notice in the website of Gauhati High Court.*
3. The Chief Security Officer, Gauhati High Court, Guwahati.
4. The Court Officer Nos. I & II, Gauhati High Court, Guwahati. He is requested to make arrangement of tea & light refreshment.
5. The C.A. to Registrar General, Gauhati High Court, Guwahati.
6. The C.A. to Joint Registrar (Judicial), Gauhati High Court, Guwahati.
7. The Notice Boards (New & Old Block), Gauhati High Court, Guwahati

R. A. Tapdar
03.01.22
REGISTRAR (JUDICIAL)

gk
3/1/2022